

**SCHEDULE II**  
**FORM B**  
**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SHUBHAM INDUSTRIES LIMITED

| RELEVANT PARTICULARS |                                                                                    |                                                                                                                                                                                                        |
|----------------------|------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of corporate debtor                                                           | SHUBHAM INDUSTRIES LIMITED                                                                                                                                                                             |
| 2.                   | Date of incorporation of corporate debtor                                          | 28/10/1992                                                                                                                                                                                             |
| 3.                   | Authority under which corporate debtor is incorporated / registered                | Registrar of Companies, CUTTACK                                                                                                                                                                        |
| 4.                   | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | L26942OR1992PLC003168                                                                                                                                                                                  |
| 5.                   | Address of the registered office and principal office (if any) of corporate debtor | C/O Purna Ch Dasadhikari Tapundia Remu Jasuli Baleshwar Baleshwar OR 756081 IN                                                                                                                         |
| 6.                   | Date Of Closure Of Insolvency Resolution Process                                   | 10.01.2020                                                                                                                                                                                             |
| 7.                   | Liquidation Commencement Date Of Corporate Debtor                                  | 10.01.2020                                                                                                                                                                                             |
| 8.                   | Name and Registration Number of the Insolvency Professional acting as Liquidator   | <b>Name:</b> CA. Sunil Kumar Keswani<br><b>Registration No.:</b> IBBI/IPA-001/IP-P00819/2017-2018/11396                                                                                                |
| 9.                   | Address and E-mail of the liquidator as registered With Board.                     | <b>Address:</b> House No. 31, Ravi Nagar, Canal Linking Road, Raja Talab, Raipur (C.G.) 492001<br><b>E-mailAddress:</b> <a href="mailto:sunil.keswani.co@gmail.com">sunil.keswani.co@gmail.com</a>     |
| 10.                  | Address and E-mail to be used for correspondence with the liquidator.              | <b>Address:</b> House No. 31, Ravi Nagar, Canal Linking Road, Raja Talab, Raipur (C.G.) 492001<br><b>E-mailAddress:</b> <a href="mailto:liquidator.shubham@gmail.com">liquidator.shubham@gmail.com</a> |
| 11.                  | Last Date for Submission Of Claims                                                 | 09.02.2020                                                                                                                                                                                             |

Notice is hereby given that the Hon'ble National Company Law Tribunal (Cuttack Bench) has ordered the commencement of liquidation of the **SHUBHAM INDUSTRIES LIMITED** on 10.01.2020.

The stakeholders of **SHUBHAM INDUSTRIES LIMITED** are hereby called upon to submit a proof of their claims, on or before 09.02.2020 to the liquidator at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.



CA. Sunil Kumar Keswani  
(Registration No: IBBI/IPA-001/IP-P00819/2017-2018/11396)  
Date: 13.01.2020  
Place: Raipur

